

भारत में dog biting से 36 परसेंट मृत्यु हो रही हैं, वह भी 15 साल के बच्चों की मृत्यु हो रही है। इसके लिए भारतीय पशु कल्याण बोर्ड ने यह कहा था कि इनकी जनगणना कराकर नसबंदी करानी चाहिए, लेकिन उस संबंध में अब तक कोई कार्यवाही नहीं हुई है। मेरा यह कहना है कि भारतीय पशु कल्याण बोर्ड ने जो राय दी है, उसका पालन किया जाना चाहिए। अस्पतालों में एंटी रेबीज़ वैक्सींस की पर्याप्त व्यवस्था होनी चाहिए। आवारा कुत्तों को इंजेक्शन लगाकर उनके काटने से होने वाले नुकसान से बच्चों को बचाया जाना चाहिए।

मैं आपके माध्यम से सरकार से यह आग्रह करना चाहता हूं कि अस्पतालों में पर्याप्त एंटी रेबीज़ वैक्सीन की व्यवस्था की जाए, आवारा कुत्तों की नसबंदी करके उनको टीका लगाया जाए और पालतु पशुओं को भी टीका लगाने का काम किया जाए।

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the issue raised by the hon. Member, Dr. Laxmikant Bajpayee: Dr. V. Sivadasan (Kerala), Shri Dhananjay Bhimrao Mahadik (Maharashtra), Shri Jose K. Mani (Kerala), Dr. Fauzia Khan (Maharashtra), Shri Sanjeev Arora (Punjab), Dr. Sasmit Patra (Odisha) and Shri A.A. Rahim (Kerala).

Now, Shri Jose K. Mani.

Concern over emerging threats and potential risks associated with Artificial Intelligence

SHRI JOSE K. MANI (KERALA): Sir, I urge the Government to formulate a comprehensive legislation to regulate to prevent the dangers associated with Artificial Intelligence in our country. AI is very much a part of our present reality. Soon, it will be the part of every person's daily life and decision-making process. However, there are inherent dangers and significant risks associated with AI. The risks associated with AI are not limited to individuals; they extend to society as a whole. The foremost issue is the case of data privacy. AI systems rely on vast amount of data to learn, adapt and make decisions.

(MR. CHAIRMAN *in the Chair.*)

This data often includes sensitive personal information which, if not properly protected, can lead to severe privacy violations.(Interruptions)...

MR. CHAIRMAN: Don't shout. Use low decibel.

SHRI JOSE K. MANI: AI-powered tools can extract sensitive information from data base, social media accounts or online platform without obtaining proper consent. This not only breaches individual privacy rights but also exposes them to potential financial and personal problems. AI system can analyse and combine data from multiple sources creating detailed profiles of individuals without their knowledge or consent. This pervasive surveillance can lead to loss of autonomy and control of our personal information. Biased AI system trained on biased data can perpetuate and ...
...(Interruptions)...

MR. CHAIRMAN: Thank you.

The following hon. Members associated with the matter raised by hon. Member, Shri Jose K. Mani : Shri A.A. Rahim (Kerala), Dr. John Brittas (Kerala), Dr. Fauzia Khan (Maharashtra), Shri Sandosh Kumar P. (Kerala), Shri P. Wilson (Tamil Nadu), Shri Mohammed Nadimul Haque (West Bengal), Ms. Dola Sen (West Bengal), Shri Saket Gokhale (West Bengal), Dr. Sasmit Patra (Odisha), Shrimati Mausam Noor (West Bengal), Shri Niranjana Bisi (Odisha), Shrimati Jebi Mather Hisham (Kerala), Shri Ravi Chandra Vaddiraju (Telangana), Dr. Kanimozhi NVN Somu (Tamil Nadu), Dr. V. Sivadasan (Kerala) and Shri Prakash Chik Baraik (West Bengal) and Shrimati Mahua Maji (Jharkhand).

Now Question Hour. ...*(Interruptions)*....

AN HON. MEMBER: Sir, I have a point of order. ...*(Interruptions)*...

MR. CHAIRMAN: One minute. ...*(Interruptions)*... Hon. Member, Shri Pramod Tiwari has a point of order. ...*(Interruptions)*...

SHRI JOSE K. MANI: Sir,*(Interruptions)*...

MR. CHAIRMAN: No. ...*(Interruptions)*... Question Hour has to start at noon. ...*(Interruptions)*... You are one of the very senior Members of the House. ...*(Interruptions)*...

SHRI JOSE K. MANI: *

MR. CHAIRMAN: Nothing will go on record. ...*(Interruptions)*...

* Not recorded.

श्री प्रमोद तिवारी (राजस्थान): रूल 238 (3) में संसद की सभाओं या किसी राज्य विधान-मण्डल दल के आचरण या कार्यवाही के विषय में क्षोभकारी पदावली का उपयोग नहीं होगा।...**(व्यवधान)**...

MR. CHAIRMAN: One minute.

श्री प्रमोद तिवारी: सर, मेरी बात तो सुनिए।

MR. CHAIRMAN: I will look into the entire record. You have raised a good point of order, and you will get my ruling.

श्री प्रमोद तिवारी: ठीक है।

MR. CHAIRMAN: I will look into it and give my ruling latest by tomorrow. ...**(Interruptions)**...

SHRI JAIRAM RAMESH (Karnataka): Sir, please don't mention my name in your ruling. ...**(Interruptions)**...

ORAL ANSWERS TO QUESTIONS

MR. CHAIRMAN: Now, Question Hour.

Tourism in U.T. of Jammu and Kashmir

[†]*16. DR. DINESH SHARMA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the tourism sector in U.T. of Jammu and Kashmir has grown rapidly after August, 2019;
- (b) if so, the details thereof ;
- (c) the efforts that are being made by Government to develop tourism in U.T. of Jammu and Kashmir; and
- (d) the outcomes thereof?

[†] Original notice of the question was received in Hindi.